

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: withirp Date of Commencement of Liquidation: 04-08-2025; List of Stakeholders as on Date: 12-08-2025; Name of IP: Dummy IP test; Process Number: 1; Last 5 digitof registration number: 000001

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	11111	111111111	111111111	111111111	111111111	1111111	NA
2	Liquidation costs incurred till date	1	111111111	111111111	111111111	111111111	111111111	111111111	NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	111111111	111111111	111111111	111111111	111111111	111111111	Annexure 4
5	Operational creditors (Workmen)	1	111111111	111111111	111111111	111111111	111111111	111111111	Annexure 5
6	Operational creditors (Employees)	1	111111111	111111111	111111111	111111111	111111111	111111111	Annexure 6
7	Operational creditors (Government Dues)	1	111111111	111111111	111111111	111111111	111111111	111111111	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	111111111	111111111	111111111	111111111	111111111	111111111	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	111111111	111111111	111111111	111111111	111111111	111111111	Annexure 9
Total		9	888899999	999999999	999999999	199999999	1199999999	889999999	